## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

## COURT-III

CA(CAA)-132/ND/2017

In the matter of:

Mr. Pawan Kumar & Anr.

....PETITIONER

Vs.

MSX Mall (P) Ltd

.. RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 25.1.2018

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor :

For the Intervener

: Ms. Easha Kadian, Standing Counsel

Income tax Department

## **ORDER**

Learned Counsel for the petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 25.1.2018